

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 56 of 2016

Dated: 10th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Salasar Polytex Pvt. Ltd.
Vs.**

.... Appellant(s)

Gujarat Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

**Counsel for the Respondent(s) : Mr. C.K. Rai R-1
Ms. Swapna Seshadri for R-2 to R-3**

ORDER

List this matter for hearing on **23.02.2018**, as agreed by both the parties.

**(S.D. Dubey)
Technical Member**

ss/js

**(Justice N.K. Patil)
Judicial Member**